

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 192 of 2016 &  
IA Nos. 408, 409 & 410 of 2016**

**Dated : 08<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Vidarbha Industries Power Ltd.**

**.....Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.....Respondent(s)**

Counsel for the Appellant(s)

: Mr. J.J. Bhat, Sr. Adv.  
Mr. Anjali Chandurkar  
Mr. Aditya Panda

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R-1  
  
Mr. Raunak Jain for R-2

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **12.09.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**